

No.**GOB(I) 39(2)/2023**

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: **21ST SEPTEMBER 2024**

NOTIFICATION

The following DISTRICT JUDGES (SELECTION GRADE) are granted functional promotion as **DISTRICT JUDGES (SUPER TIME SCALE)** in the pay scale of Rs.199100-224100 with effect from the dates mentioned against their names, in terms of the Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006, LAW-LCE/214/2022 dated 29.10.2022, DPAR 52 SHC 2023 dated 02.02.2024 and Corrigendum No.DPAR 52 SHC 2023 dated 28.02.2024:

Sl. No.	Name of the District Judge (Selection Grade)	Date of grant of functional promotion as District Judge (Super Time Scale)
1.	Smt. Rajeshwari N. Hegde	01.04.2023
2.	Smt. B.S. Rekha	01.04.2023

BY ORDER OF THE HIGH COURT,

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy for information and necessary action to:-

1. Smt. Rajeshwari N. Hegde, Prl. District and Sessions Judge, Davanagere.
2. Smt. B.S. Rekha, District and Sessions Judge, Yadgir.
3. The Prl. City Civil and Sessions Judge, Bengaluru City.

4. The Prl. District and Sessions Judge – *Bengaluru Rural District / Bagalkot / Ballari / Belagavi / Bidar / Chamarajanagar / Chikkaballapura / Chikkamagaluru / Chitradurga / D.K. Mangaluru / Dharwad / Gadag / Hassan / Haveri / Kalaburagi/ Kodagu-Madikeri / Kolar / Koppal / Mandya / Mysuru/Raichur/ Ramanagara / Shivamogga / Tumakuru / Udupi / U.K. Karwar / Vijayapura.*
5. The Accountant General (A & E) in Karnataka, Bengaluru.
6. The A.R.(S.S.)-cum-PPS to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General / Registrar (Vigilance) / Secretary to Hon'ble the Chief Justice / Registrar (Recruitment) / Registrar (Statistics and Review) / Registrar (Judicial) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Registrar (Infrastructure & Maintenance) / Registrar (Administration).
9. The Director, Karnataka Judicial Academy, Bengaluru.
10. The Prl. Judge, Family Court, Bengaluru.
11. The Chief Judge, Court of Small Causes, Bengaluru.
12. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
13. The Director, Karnataka Mediation Centre, Bengaluru.
14. The Presiding Officer, Industrial Tribunal, Bengaluru.
15. The Presiding Officer, Labour Court, Bengaluru.
16. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
17. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
18. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
19. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
20. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
21. The Prl. Secretary to Government of Karnataka, Department of Law, Justice & Human Rights, Vidhana Soudha, Bengaluru.

22. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
23. The Section Officers of GOB-II/HVC/R&SB/HCL/HCB/DJA/A&IB/HRMS Branches of this office.
24. Office copy.